

DIVISION BENCH

S-11

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/111(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD MAY 2024

IN THE MATTER OF	LLOYD INSULATIONS (INDIA) LIMITED VS BRIDGE & ROOF CO (INDIA) LTD
UNDER SECTION	IBC UNDER SEC 9

Appearances (via video conferencing/physically)

Ms. Labanyasree Sinha, Adv.] For Operational Creditor

Mr. Shiv Shankar Banerjee, Adv.] For the Corporate Debtor

Ms. Arijita Ghosh, Adv.]

ORDER

1. Ld. Counsel on both sides present.
2. Post this matter on **14/05/2024**.

Court Officer